

offered to share technical know-how with India to develop the iron and steel industry, particularly industries based in special steel alloys and non-ferrous metals ; and

(b) if so, whether any agreement has been reached between the two countries in this regard ?

THE MINISTER OF STEEL AND MINES/इस्पात और खान मन्त्री (SHRI S. MOHAN KUMARAMANGALAM) : (a) There has recently been no new offer from the Government of U.S.S.R. to share technical know-how with India for developing the iron and steel industry.

(b) Does not arise.

#### APPOINTMENT OF SHRI D. P. DHAR

\*431. SHRI A. D. MANI : Will the Minister of EXTERNAL AFFAIRS/विदेश मन्त्री be pleased to state :

(a) whether Shri D. P. Dhar has been appointed Chairman of the newly constituted Planning Board of the Ministry ; and

(b) if so, what are his functions and the reasons for setting up this Board and what is his rank and position in the warrant of precedence *vis a vis* other Secretaries ?

THE MINISTER OF EXTERNAL AFFAIRS/विदेश मन्त्री (SARDAR SWARAN SINGH) : (a) Shri D. P. Dhar has been appointed Chairman of the Policy Planning Committee in the Ministry of External Affairs.

(b) The functions of the Policy Planning Committee of which Shri D. P. Dhar is the Chairman are essentially to study, analyse and review foreign policy issues. The proposals of the Committee are of a recommendatory character for decision by Government.

The Committee was set up in 1966. It was felt that it would be useful to have a whole time Chairman in order to study foreign policy issues in depth. In the Warrant of Precedence Shri D. P. Dhar ranks next below the Deputy Chairman of the Planning Commission.

#### FOREIGN FLEETS IN THE INDIAN OCEAN

\*432. SHRI LAL K. ADVANI :  
SHRI SUNDAR SINGH  
BHANDARI :

#### SHRI JAGDISH PRASAD MATHUR :

Will the Minister of EXTERNAL AFFAIRS/विदेश मन्त्री be pleased to state :

(a) whether Government's attention has been drawn to a statement made by the Second Secretary of the Embassy of U.S.S.R. in Canberra to the effect that the Soviet Union is willing to withdraw its fleet from the Indian Ocean if Western countries would do the same ; and

(b) the names of the countries having their fleets in the Indian Ocean, and the location of the fleets ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/विदेश मन्त्रालय में उप-मन्त्री (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. Government has seen reports on this.

(b) Apart from the navies of the littoral States, Government is aware that the navies of Britain, France, Soviet Union and United States are present in the high seas of the Indian Ocean.

#### पश्चिम बंगाल में साल्टर कोयला खान का बन्द होना

\*433. श्री सूरज प्रसाद : क्या श्रम और पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिमी बंगाल के जिला पुरुलिया में साल्टर कोयलाखान, जो उसके मालिक मैसर्स बुराकर कोल कम्पनी लि० द्वारा 5 जून, 1971 को बन्द कर दी गई थी और जिसके परिणामस्वरूप एक हजार मजदूर बेरोजगार हो गये थे, की कोयला मजदूर यूनियन से सरकार को कोई शिकायत मिली है ;

(ख) यदि हां, तो मजदूरों के हितों की रक्षा के लिए सरकार द्वारा क्या कार्यवाही की गई है ; और

(ग) क्या मजदूरों को वेतन, बोनस तथा अन्य सभी देय रकमों का भुगतान कर दिया गया है ; और यदि नहीं तो उसके क्या कारण है ?

†[CLOSURE OF SALTER COLLIERY IN  
WEST BENGAL

\*433. SHRI SURAJ PRASAD : Will the Minister of LABOUR AND REHABILITATION/श्रम और पुनर्वासि मन्त्री be pleased to state :

(a) whether Government received any complaint from the Colliery Labour Union of the Salter Colliery in District Purulia of West Bengal which has been closed from the 5th June, 1971 by its owners M/s. Burakar Coal Co. Ltd., throwing one thousand labourers out of employment ;

(b) if so, what action was taken by Government to safeguard the interests of the labourers ; and

(c) whether the workers have got the wages, bonus and all other dues ; and if not, what are the reasons therefor ?]

श्रम और पुनर्वासि मन्त्री (श्री आर० के० खाडिलकर) : (क) और (ख) कोयलाखान 5-6-1970 से बन्द कर दी गई थी। कोलियरी मजदूर संघ और कोलियरी मजदूर कांग्रेस ने कोयलाखान के बन्द होने तथा छंटनी सम्बन्धी प्रतिकर के प्रश्नों को लेकर औद्योगिक विवादों को उठाया था। विफल समझौता सम्बन्धी रिपोर्ट पर विचार-विमर्श करने के पश्चात, सरकार ने खान के बन्द होने के परिणामस्वरूप देश प्रतिकर में सम्बन्धित विवाद को, केन्द्रीय सरकार औद्योगिक न्यायाधिकरण, कलकत्ता को न्यायनिर्णयन हेतु निदिष्ट कर दिया है।

(ग) सूचित किया गया है कि कर्मकारों को, जो अदायगी के लिए प्रस्तुत हुये थे, समस्त कानूनी देय राशि दे दी गई है। बन्दी प्रतिकर के बारे में न्यायाधिकरण के पचाट की प्रतीक्षा है।

†[THE MINISTER OF LABOUR AND REHABILITATION/श्रम और पुनर्वासि मन्त्री (SHRI R. K. KHADILKAR) : (a) and (b) The colliery was closed with effect from 5-6-1970. The Colliery Mazdoor Union and the Colliery Mazdoor Congress raised industrial disputes on the question of closure

and retrenchment compensation. On consideration of the failure of conciliation report, the Government have referred the dispute relating to closure compensation to the Central Government Industrial Tribunal, Calcutta for adjudication.

(c) It is reported that all legal dues have been paid to the workmen who presented themselves for receiving the payment. As regards closure compensation, the award of the Tribunal is awaited.]

DELAY IN COMMISSIONING BOKARO STEEL  
PLANT

\*434. SHRI BABUBHAI M. CHINAI : Will the Minister of STEEL AND MINES/इस्पात और खान मन्त्री be pleased to state :

(a) whether there is any delay in commissioning the 1st stage of Bokaro Steel Plant ; and

(b) if so, the reasons thereof and the extent of the delay ?

THE MINISTER OF STEEL AND MINES/इस्पात और खान मन्त्री (SHRI S. MOHAN KUMARAMANGALAM) : (a) and (b) According to the current schedule of construction, the first stage of the Bokaro Steel Plant, is expected to be completed by March, 1973. It will take about three to six months for its commissioning. Although the progress of work in certain zones and areas is behind schedule as compared to the phased programme of construction, in the last 12 months or so the tempo has been stepped up and continues to be progressively stepped up in an all-out effort to adhere scheduled target.

REQUIREMENTS OF IRON ORE FOR BOKARO  
STEEL PLANT

\*435. SHRI DEV DATT PURI : Will the Minister of STEEL AND MINES/इस्पात और खान मन्त्री be pleased to state :

(a) whether it is a fact that Bokaro Steel Plant will not have captive mines of ore for steel production ;

(b) if so, what consideration have led to this decision ; and

(c) what safeguards have been provided to ensure that the Bokaro Plant receives its full requirements of iron ore at competitive